

PM opens Vizhinjam port, says capacity ramp up soon

Port to bring back 75% of India's transshipment cargo from foreign shores

SHINE JACOB
Chennai, 2 May

Prime Minister Narendra Modi, who formally commissioned the Vizhinjam International Seaport in Thiruvananthapuram on Friday, said it would witness a multifold increase in capacity soon. The port, India's first transshipment hub and first deepwater container terminal, is expected to have a capacity of 5 million twenty-foot equivalent units (TEUs) annually by 2028.

During the welcome speech, state's Port Minister V N Vasavan called Adani Group Chairman Gautam Adani a 'partner'. On this, in his speech at the event, which was marked by political barbs, Modi said: "A Communist minister is calling a businessman like Adani a partner. This is the face of changing India."

In a jibe at the Opposition INDIA bloc, which the Congress leads and of which the Left parties are also constituents, the PM said the presence of Kerala Chief Minister Pinarayi Vijayan and Congress Lok Sabha member Shashi Tharoor at the commissioning of the seaport would give "sleepless nights" to many.

"I would like to say to our chief minister, you are a big and strong pillar of the INDI Alliance. Tharoor is also sitting here, and I would like to say that today's event will take away the sleep of many," Modi said. However, the person translating his speech did not translate it properly, and it prompted Modi to say: "The message has gone across to whom it was meant". In the past couple of months, including after the Pahalgam terror attack and his praise of the PM's deft diplomacy on the Russia-Ukraine conflict, his party colleagues have accused Tharoor, the Congress MP from Thiruvananthapuram, of going soft on the BJP. Congress General Secretary (organisa-



Prime Minister Narendra Modi (centre), Kerala Chief Minister Pinarayi Vijayan, and Congress MP Shashi Tharoor, during the inauguration of the Vizhinjam International Seaport, on Friday PHOTO: PTI

India in a sweet spot due to tariff war: Karan Adani

Adani Ports and Special Economic Zone Ltd (APSEZ) Managing Director Karan Adani on Friday said India was in a 'sweet spot' and was witnessing double-digit growth in trade amid the ongoing tariff war between the United States and China. He said the company aimed to handle 5 million twenty foot equivalent units (TEUs) at

the Vizhinjam port by 2028. APSEZ has earmarked ₹12,000 crore for capital expenditure (capex) for FY26. Of which, around ₹6,000 crore will go towards capacity expansion in Mundra, Colombo, and Dhamra ports. The remaining amount will go for expansion in logistics, marine, technology, and decarbonisation. "We believe

that there is a depression in the trade of containers. However, it is depression in terms of the Europe and China perspective. For us, trade is increasing more than double digits due to the trade war. But India is in a sweet spot," he said, addressing the media after the commissioning of the port.

SHINE JACOB

tion) K C Venugopal, who is also a Lok Sabha MP from Kerala, hit back at the PM, saying even after the Pahalgam terror attack, Modi remains fixated on "disturbing the sleep" of the opposition leaders.

The Vizhinjam port's Phase 1 capacity is designed to handle one TEU annually with an investment of around ₹8,867 crore. Of this, the Kerala government has contributed ₹5,595 crore towards connectivity and rail infrastructure. The Adani Group spent ₹2,454 crore and over ₹800 crore came as viability gap funding (VGF) from the Centre.

"The capacity of the port is

also going to be increased multifold in the coming days. The world's bigships will be able to come here. So far, around 75 per cent of India's transshipment was happening outside our country. This was leading to a lot of revenue loss for us. The money that was going out will create a new economy for the country, Kerala, and Vizhinjam," Modi said.

At present, India's transshipment cargo is handled by ports such as Colombo, Singapore, Salalah (Oman), Jebel Ali (UAE), Tanjung Pelepas and Port Klang (both in Malaysia). This will be routed to India once the

Vizhinjam transshipment hub is fully operational.

The port's developer and operator, Adani Vizhinjam Port Private Limited, has constructed a 3,000-metre breakwater and an 800-metre container berthing facility. Modi added that in the last 10 years, Indian ports have seen a 30 per cent reduction in turnaround time, thereby improving efficiency. The port is hardly 11 nautical miles away from the international shipping channel. Nearly 30 per cent of the country's freight movement takes place through this international shipping route south of the Indian peninsula.

India to flag Pakistan's terror role with global lenders

To voice concerns when IMF takes up a \$1.3 bn loan for Pakistan next week

RUCHIKA CHITRAVANSHI
& SATARUPA BHATTACHARJYA
New Delhi, 2 May

India is not only set to red-flag the International Monetary Fund's (IMF)'s fresh \$1.3 billion loan tranche for Pakistan, expected to be considered by its executive board on May 9, but is also gearing up to caution other global institutions and lenders like the World Bank on their engagements with its troublesome neighbour, a top government source said on Friday.

The heinous Pahalgam attack has prompted the government's top brass to ramp up the offensive against Pakistan and re-emphasise the country's role as a perennial terror sponsor at global fora. India has traditionally abstained from voting on multilateral loans to Pakistan, but last year, for the first time, it had mooted the IMF place caveats on such loans to ensure they were not used for arms purchases or defence spends, and loan repayments to other countries. "We will discuss the issue with other multilateral development banks (MDBs) and global financial institutions as well," the official source said.

Prior to the Pahalgam terror attack, India had planned to caution the IMF board when it took up the second instalment of a \$7 billion loan the Fund had agreed to provide Pakistan, about the latter's plan to invest in the New Development Bank, backed by the Brics nations. Pakistan's NDB membership pitch is aimed at reducing its dependence on western lenders even as it sought to borrow billions of dollars from them, and India intended to highlight this anomaly.

After the April 22 terror attack, India posited it had cross-border linkages, and suspended the Indus Waters Treaty (IWT) until "Pakistan credibly and irrevocably abjures its support for cross-border terrorism". India's efforts to sensitise the IMF and other multilateral lenders of Pakistan's role as a sponsor of terrorism is part of New Delhi's non-kinetic responses to rev up the pressure on its neighbour to mend its ways. Officials in the Indian military on Friday said that since Prime Minister Narendra Modi led a top-level security review on April 29, it has become clear that India will opt for a military reprisal in addition to the diplo-

Pak has history with extremists: Bilawal

Pakistan has a past with extremist groups and it has suffered because of this, Pakistan Peoples Party chief Bilawal Bhutto-Zardari said while answering a question on Islamabad backing terror outfits. Bhutto-Zardari was asked in an interview with *Sky News* on Thursday whether he agreed with Defence Minister Khwaja Asif's controversial remark last week. Questioned if Pakistan has been supporting, training and funding terrorists, the minister had then said his country did the West's "dirty work" for decades. His remarks come amid heightened tension between India and Pakistan after terrorists killed 26 people in J&K on April 22. PTI

matic measures it has taken or announced against Pakistan.

"The message is very clear — those who planned, abetted, and executed this atrocity will face decisive consequences at a moment of India's choosing," the officials said. Even so, the Indian military has shown strategic restraint, especially in the face of "unprovoked violations" of ceasefire agreements by the Pakistan Army over the past week, the officials said. The Indian Army, has, for instance, "scrupulously avoided hasty across-the-Line-of-Control forays", they said, adding that Pakistan's nightly firings are because its security establishment wants to "mask terrorist infrastructure and provoke an Indian over-reaction".

According to other officials, the Indian military thwarted another cyberattack attempt by Pakistan-based hackers. They said the targets included the websites of two Indian Army public schools and the Army's Institute of Hotel Management. "These attempts were promptly identified and neutralised by cyber-security agencies." India and Pakistan continued to exchange small-arms fire across the LOC during the intervening night of May 1-2. The Indian Army said in a statement that Indian troops "responded in a calibrated and proportionate manner".

Meanwhile, international efforts to de-

escalate the tensions between the two South Asian neighbours have continued. The UN Security Council could meet "sooner rather than later" to discuss the situation between the two neighbours, and this would be an opportunity to express views and to help diffuse tensions, Permanent Representative of Greece to the UN and UNSC President for the month of May, Ambassador Evangelos Sekeris said in New York on Thursday.

In an interview to *Fox News* on Thursday, Vice-President J D Vance said the US hopes that India would respond to the Pahalgam terrorist attack in a way that does not lead to a "broader regional conflict" and expects Pakistan to "cooperate" with New Delhi to "hunt down" militants sometimes operating from their soil. Vance and his family were in India on a four-day visit when the attack, where 26 people were killed, took place on April 22.

According to a media report from Islamabad, Pakistan is planning to issue a diplomatic notice to India against its "unilateral move" to suspend the IWT. The report quoted unnamed sources within the Indus Commission that the notice will seek concrete explanations from India for its suspension of the landmark treaty.

In a related development, Pakistan PM Shehbaz Sharif's YouTube channel was blocked in India on Friday. The government had earlier this week blocked 16 Pakistani YouTube channels.

The Opposition Congress on Friday evening held a meeting of its top decision making, the Congress Working Committee, where party chief Mallikarjun Kharge said the government had not come out with any clear strategy to deal with the situation arising out of the terror attack. A CWC resolution said the entire country awaits accountability, answers and justice on the Pahalgam terror attack.

The SC on Friday directed authorities not to deport to Pakistan six members of a family, who allegedly overstayed their visa, till their citizenship claim is verified. The family, which lives in Kashmir and whose sons work in Bengaluru, faced deportation to Pakistan following the Pahalgam terror attack in which 26 people lost their lives. Advocate Nanda Kishore, appearing for the family, claimed they had valid passports and Aadhaar cards.

(With agency inputs)

Work for Andhra capital resumes

SHINE JACOB
Chennai, 2 May

Giving a fresh lease of life to Andhra Pradesh's dream capital project of Amaravati, Prime Minister Narendra Modi on Friday laid the foundation stone and inaugurated multiple development projects worth over ₹58,000 crore for the state.

Earlier in the day, Chief Minister N Chandrababu Naidu announced the country's first Quantum Valley, being built in Amaravati, would be inaugurated on January 1, 2026. "I see Amaravati as a fulfilled dream. Amaravati is a land where tradition and development walk hand in hand," the PM said, launching the new projects.

Of the ₹58,000 crore, around ₹49,000 crore is earmarked for 74 major infrastructure projects in Amaravati. This includes construction of the AP legislative assembly, secretariat, high court, and residences for judicial officials.

"Today (on Friday), we have laid the foundation stone and inaugurated works worth ₹60,000 crore. These are not just concrete structures — they are a strong foundation for the aspirations of Andhra Pradesh and the vision of a developed

India. The name of Indra's capital was Amaravati — Now, Amaravati is the capital of our Andhra Pradesh. This is no coincidence; I declare it a sign of good fortune and a beginning for the construction of Swarnandhra (Golden Andhra)," he said.

Modi added that 'Swarnandhra' will strengthen the vision of a Viksit Bharat (developed India). "In the days to come, Amaravati will emerge as a leading city in the country in the fields of information technology, artificial intelligence, green energy, clean industries, education, and health care.

The central government will extend full support to the state in providing necessary infrastructure and facilities to achieve this vision," he added.

Modi said that as Gujarat CM, he used to closely monitor the works of Naidu in developing the IT sector in Hyderabad. "I studied it through officials and understood the process, and today, I'm able to implement those learnings across the entire country. In this nation, when it comes to executing large-scale projects, completing them quickly, and ensuring top-notch quality, there is no one better than Naidu."

Modi had laid the foundation stone of the project way back in 2015. However, it got stuck during the Yuvajana Sramika Rythu Congress Party government.

A senior government source told *Business Standard* that around ₹37,702 crore of the contracts for Amaravati's development, out of the total estimated cost of around ₹64,910 crore in 2024, have already been awarded. The Union government has committed ₹15,000 crore in assistance to Amaravati so far in 2024 and has facilitated support from the World Bank and the Asian Development Bank with support of \$800 million each.

Around 25 per cent of the ₹13,700 crore is scheduled for advance disbursement. Hudco has signed a deal to provide ₹11,000 crore loan, and discussions are in the pipeline with Germany's KfW Development Bank for another ₹5,000 crore. "Between 2009 and 2014, during the time of undivided Andhra Pradesh, the state's railway budget didn't even touch ₹900 crore. Today, the central government is allocating ₹9,000 crore exclusively for Andhra Pradesh," Modi said.

PM Modi laid the foundation stone and inaugurated multiple development projects worth over ₹58,000 crore in the state

**EICHER**
EICHER MOTORS LIMITED
CIN : L34102DL1982PLC129877

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NOTICE

Pursuant to the provisions of Section 201(2) of the Companies Act, 2013 (the Act), it is hereby informed that the Company will be filing an application to the Central Government under Section 196 read with Part I of Schedule V of the Act seeking approval for the appointment of Mr. Siddhartha Vikram Lal, an Indian National (Non-Resident Indian) having DIN: 00037645, as Executive Chairman (in the capacity of whole time Director) of the Company for the period of five years effective from 13th February 2025 to 12th February 2030 on the terms and conditions as recommended by Nomination and Remuneration Committee and approved by the Board of Directors at their meeting held on 10th February 2025 and by the shareholders by passing a resolution through Postal Ballot on 1st May 2025. The results of Postal Ballot along with the Scrutinizers' report are uploaded on the website of the Company and also intimated to the National Stock Exchange of India Limited and BSE Limited.

Any person having any objection(s) to the aforesaid application shall, if he so desires, communicate his objections(s) in writing, along with basis of objection, to the Secretary, Ministry of Corporate Affairs, Government of India, A Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi - 110001, within 30 days from the date of publication of this notice in the newspaper.

The above information is also available on Company's website **www.eichermotors.com** and on the website of stock exchanges i.e. NSE **www.nseindia.com** and BSE **www.bseindia.com**.

For Eicher Motors Limited
Sd/-
Atul Sharma
Company Secretary
ICSI Mem. No.: ACS 22763

Date : 2nd May, 2025
Place : Gurugram, Haryana

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF DADHEECH INFRASTRUCTURES PRIVATE LIMITED			
Sr. No.	Particulars	Details	
1.	Name of Corporate Debtor	Dadheech Infrastructures Private Limited	
2.	Date of incorporation of Corporate Debtor	29/03/2007	
3.	Authority under which Corporate Debtor is incorporated / registered	ROC Kolkata	
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U14219WB2007PTC114838	
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Registered Office: 9/12, Lal Bazar Street, Block E, 4th Floor, Kolkata - 700001, West Bengal.	
6.	Date of closure of Insolvency Resolution Process	28th April, 2025	
7.	Liquidation commencement date of Corporate Debtor	28th April, 2025	
8.	Name and registration number of the insolvency professional acting as liquidator	Name : Mr. Anil Kumar Dubey. Reg No: IBBI/IPA-002/IP-NO1187/2022-2023/14249	
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Meridian Splendora ,Flat 4F, 5A Umakant Sen Lane, Birpara Kolkata, West Bengal -700030 anil@mandaaassociates.in	
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 13th Crooked Lane, Ajit Sen Bhawan, 4th Floor, Room No. 401, Kolkata -700069. E- mail ID : ip.dadheechinfrastructures@gmail.com	
11.	Last date for submission of claims	28th May 2025	
Notice is hereby given that the National Company Law Tribunal, Kolkata bench has ordered the commencement of liquidation of Dadheech Infrastructures Private Limited vide its order dated 28th April, 2025.			
The stakeholders of Dadheech Infrastructures Private Limited are hereby called upon to submit their claims with proof on or before 28th May, 2025 to the liquidator at the address mentioned against Item No.10.			
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.			
Submission of false or misleading proof of claims shall attract penalties.			
Name and signature of liquidator : Anil Kumar Dubey IBBI Registration No. - IBBI/IPA-002/IP-NO1187/2022-2023/14249 AFA Valid upto : 30th June, 2026 Place : Kolkata			
		Date : 03rd May2025, Saturday	

**AVANSE**
FINANCIAL SERVICES

Avanse Financial Services Limited
CIN : U67120MH1992PLC068060
Regd. & Corp. office : Times Square Building, E Wing, 4th floor, Opp. Mittal Industrial Estate, Gamdevi, Andheri Kurla Road, Marol, Andheri (East), Mumbai 400 059, Maharashtra
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Extract of Statement of Audited Consolidated Financial Results for the quarter and year ended March 31, 2025						
(Rs. In lakhs except figures of EPS)						
Sr. No.	Particulars	Year ended				
		March 31,2025	March 31,2024			
		Audited	Audited			
1	Total income from operations	234,707.18	172,696.10			
2	Net profit for the period (before tax, exceptional and/or extraordinary items)	67,214.02	45,929.10			
3	Net profit for the period before tax (after exceptional and/or extraordinary items)	67,214.02	45,929.10			
4	Net profit for the period after tax (after exceptional and/or extraordinary items)	50,212.30	34,240.18			
5	Other comprehensive income after tax	(4,610.76)	(970.66)			
6	Total comprehensive income for the period after tax	45,601.54	33,269.52			
7	Paid-up equity share capital	12,591.16	12,591.16			
8	Reserves (excluding revaluation reserves)	113,449.53	66,916.34			
9	Securities premium account	288,159.40	288,163.93			
10	Net worth	407,851.80	364,243.02			
11	Paid up debt capital/outstanding debt	1,447,358.08	1,013,524.88			
12	Debt equity ratio	3.49	2.76			
13	Earnings Per Share (of Rs.5/- each) (for continuing and discontinued operations) -					
	Basic	19.94	15.40			
	Diluted	19.25	15.05			
14	Capital redemption reserve	-	-			
15	Debenture redemption reserve	-	-			
16	Total debt to total assets (%)	76.14%	70.66%			
17	Net profit margin (%)	21.39%	19.83%			
Notes						
1) The above is an extract of the detailed format of Consolidated Financial Results for the quarter and year ended March 31, 2025 filed with the Stock Exchange under Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the financial results is available on the websites of BSE Limited www.bseindia.com and the Company at www.avanse.com						
2) Key Standalone Financial Information						
Sr. No.	Particulars	Quarter ended March 31, 2025	Quarter ended March 31, 2024	Year ended March 31, 2025	Year ended March 31, 2024	
1	Total Income from operations	64,883.88	49,010.74	234,564.22	172,616.27	
2	Profit before tax	17,886.33	12,284.17	67,489.92	45,962.51	
3	Profit after tax	13,393.14	9,097.93	50,422.68	34,256.97	
3) For the other line items referred in Regulation 52 (4) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015, the pertinent disclosures have been made to BSE Limited and can be accessed on www.bseindia.com						
4) Net worth is equal to paid up equity share capital plus other equity less deferred tax assets less intangible assets.						
5) Outstanding Redeemable Preference Shares, Debt service coverage ratio, Interest service coverage ratio, Current ratio, Long term debt to working capital ratio, Bad debts to account receivable ratio, Current liability ratio, Debtors turnover, Inventory turnover and Operating margin (%) are not applicable.						
6) Previous period/year figures have been regrouped / reclassified wherever necessary to correspond with the current year classification/disclosure.						
7) Further, the Company is proposing to make a public issue of its equity shares and has filed its draft red herring prospectus dated July 31, 2024 with the SEBI and the same is available on the website of the SEBI at www.sebi.gov.in, the Company at www.avanse.com, its book running lead managers at their respective websites at www.kotak.com, www.evendus.com, www.ipmorgon.com, www.namurata.com, www.nuvama.com, and www.sbicaps.com and also on the websites of the National Stock Exchange of India Limited at www.nseindia.com and the BSE Limited at www.bseindia.com.						
For Avanse Financial Services Limited						
Sd/- Amit Goinda Managing Director & CEO (DIN - 09494847)						
Place: Mumbai Date: May 3, 2025						

